industry to compete with foreign companies and make automatic investment in joint ventures abroad to help promote Indian products abroad; and

(b) if so, by when such a policy is proposed to be announced?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) Revision of Guidelines for Joint Ventures abroad is under consideration.

Interest charged by Nationalised Banks from Priority Sector Units

2506. DR. KRUPASINDHU BHOI: Will the Minister of FINANCE

be pleased to state the rate of interest charged by nationalised banks from priority sector units on cash credit limits during last year and at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): The lending rate structure of scheduled commercial banks has been rationalised and revised by Reserve Bank of India with effect from 22nd Sept., '90.

The existing rates of interest on loans, including cash credit, granted to priority sector units as stipulated by RBI and the rates of interest prevalent before 22nd Sept., 1990 are given in the attached statement.

## Statement

Part 1

The existing rate of interest on cash credit limits granted to priority secto units

	Size of loan		Rate of interest percentage per annum and the date from which they came into force							
		·	22 <del>-9</del> -90	13-4-91	4-7-91					
(A)	Upto and inclusive of Rs. 7,500		10-0	10-0	10-0					
<b>(B)</b>	Over Rs. 7,500 and upto Rs. 15,000 .		11 -5	11 -5	11 -5					
(C)	Over Rs. 15,000 and upto 25,000		12-0	12-0	10 0					
(D)	Over Rs. 25,000 and upto Rs. 50,000 .		14 -0	14-0	14 -0					
<b>(E)</b>	Over Rs. 50,000 and upto Rs. 2:00 Lakhs		15-0	15 •0	15-0					
(F)	Over Rs. 2-00 Lakhs		16-0	17-0	18 - 5					
•			(Minimum)	(Minimum)	(Minimum)					

Part II

The rate of interest prevalent before 22-9-90 on cash credit limits granted to priority sector units

		Category and size of loan						Rate of interest per annum			
ī.	AG	RICULTURE	<del></del>						· · · · · · · · · · · · · · · · · · ·		
	A.	Short term loans to farm	iers								
		(A) Upto Rs. 7,500							10.0		
		(B) Over Rs. 7,500 and	upto Rs.	15,000	)				11 -5		
		(C) Over Rs. 15,000 and	upto Rs.	25,000	)				12-0		
		(D) Over Rs. 25,000			•				14-0 to 15-50		
	B.	Advances to units engaged of seeds	in both pr	oducti	on a	nd di	stribut •	ion	14-0		
	C. Advances for distribution of fertilisers:										
		(A) Upto Rs. 5,000		•				٠	11 -5		
		(B) Over Rs. 5,000 and	upto Rs.	25,000					11 ·5 to 14 ·00		
		(C) Over Rs. 25,000							14-0 to 15-50		

			Category and size of loan		Rate of interest per annum
II. S	MA	ALL	SCALE INDUSTRY		
1		Con	posite Loan upto Rs. 25,000		
		(A)	Backward Areas		10 ⋅0
		(B)	Other areas	•	12 ∙0
2	. :	Short	-terms advances with limits		
		(A)	Upto and inclusive of Rs. 2 00 Lakhs		12 ·5 to 14 ·00
		(B)	Over Rs. 2 00 Lakhs and upto Rs. 25,00 Lakhs		14.0 to 15.5
		(C)	Over Rs. 25 00 Lakhs		16-0-(Mixinmum)
3		Villa and	ances to state level corporations for assisting. Artisana ge and Cottage Industries (for the purpose of purchas supply of inputs to and or the marketing of thes output of beneficiaries)	se of	12 · 5
4	١.	deve	ances to state-sponsored scheduled caste/scheduled tribe lopment corporations (for the purpose of purchase an ily of inputs to and/or the marketing of the outputs of the ficiaries)	nd he	12 · 5
11. C	TI	HER	CATEGORIES		
[]		Reta	il trade advances-		
		(A)	Limits upto and inclusive of Rs. 5,000		12 -5
		(B)	Over Rs. 5,000 and upto Rs. 25,000		12-5 to 15-0
					•
		(D)	Over Rs. 1-00 lakh	•	16-0 (Minimum)
2	<b></b>	Edu	cational Advances		
		(A)	Indigent students for purpose of higher education in India	ü	Not less than Far.
		(B)	Other educational advances		14 ·0 to 15 ·5
3	١.	Prio	rity Sector not otherwise specified		14-0 to 15-5
4	١.	D.R	I. Advances		4%
.5	i.	All	other advances	•	16.0 (Minimum)
-c	(a)	77	THE MINISTE	: R	OF STATE OF
rodu	cti	vity	Workers THE MINISTR TRANSPORT (SI	Y HF	OF SURFACE
•••	7	SHI	TLER): (a) Yes, S RI GOVINDRAO NI- of claims was re	Sir	A Memorandum

KAM: Will the Minister of SURFACE TRANSPORT be pleased to state: (a) whether the dock workers have

- submitted a Memorandum demanding productivity linked bonus for 1990-91 and settlement of pending issues; and
- (b) if so, the action proposed to b<sup>c</sup> taken by the Government in this regard?

Federations of Port and Dock Workers in February, 1991.

(b) The demands were examined and a reply was sent to the Federations in April, 1991. As regards the demand, for payment of Bonus for 1990-91 it is proposed to be discussed with the representatives of Federations of Port and Dock Workers to arrive at a new settlement.